

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB - 3258/ND/2019

IN THE MATTER OF:

Topnotch Trading Coporation Pvt Ltd
Vs
M/s Lotus Woodtech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Ms. Kavita Jha has appeared on behalf of CD/Respondent and seeks time to file the reply alongwith the Vakalatnama. Let the same be filed after serving an advance copy of the same to the Ld. Opposite counsel. List the case on 30.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)